

विवरण

केन्द्रीय विद्यालय संगठन द्वारा एकत्र की गई, वापस की गई और वापस की जाने वाली राशि के ब्यौरे

क्रम सं.	केन्द्रीय विद्यालय का नाम	एकत्र की गई राशि	वापस की गई राशि	वापस की जाने वाली राशि
1.	शालीमार बाग	3,16,483-00	3,16,483-00	शून्य
2.	सेक्टर 8, आर.के.पुरम	2,25,148-00	2,00,427-00	24,721-00
3.	सेक्टर 2, आर.के.पुरम	1,32,555-00	1,29,557-00	2,998-00
4.	सेक्टर 4, आर.के.पुरम	53,427-00	49,512-00	3,915-00
5.	नं. 2, दिल्ली कैण्ट	1,00,713-00	95,613-00	5,100-00
6.	टैगोर गार्डन	4,10,745-00	4,09,445-00	1,300-00
7.	जनकपुरी	2,00,000-00	1,30,915-00	69,085-00
8.	एन्ड्रयूजगंज	2,53,034-00	2,51,060-50	1,973-50
9.	गोल मार्केट	1,50,000-00	1,34,784-75	15,215-25
10.	आई.एन.ए. कालोनी	1,57,926-00	1,31,937-46	25,988-54

Gangsterism in Educational Institutions.

3346. SHRI CHIMANBHAI MEHTA:
SHRI G.G. SWELL:
SHRI ANANTRAY DEVSHANKER
DAVE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the article published in "Hindustan Times" dated 27th July 1994 captioned "Education: Victim of indecision";

(b) if so, what is Government's response to several points raised therein;

(c) whether it is a fact that several universities including Aligarh have been in the throes of gangsterism and appeasement for over two years; and

(d) what steps have been taken to tackle these problems?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) Yes, Sir,

(b) to (d) The points raised in the article relate mainly to the alleged shooting and criminalisation of public life in Meerut; delay in appointment of Vice-Chancellor in IGNOU; alleged gangsterism and appeasement in Aligarh Muslim University; and reported reluctance to ensure positive results.

Meerut University is a State University and maintenance of law and order in general is the responsibility of the State Government. As regards alleged gangsterism and appeasement in Aligarh Muslim University, there have been reports of indiscipline on the Campus but to describe that as gangsterism is not correct. There is no appeasement as the District Administration has been helpful in controlling acts of indiscipline on the Campus of the University. As for the appointment of the Vice-Chancellor, IGNOU, the Search Committee appointed to recommend a panel of names has completed its work and a Vice-Chancellor is likely to be appointed shortly.

Bharat Aluminium Company Limited

3347. SHRI SURESH KALMADI: Will the Minister of MINES be pleased to state:

(a) whether it is a fact that Bharat Aluminium Company Limited has signed a Memorandum of Understanding with the Ministry of Mines; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Yes, Sir.

(b) The MOU lays down agreed targets for production, profit, inventory control, consumption of inputs and other efficiency indicators for the Company.